

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**

**PRINCIPAL BENCH**

**(IB)-522(PB)/2017**

**IN THE MATTER OF:**

M/s. Om Sai Ram Electric Company

.... Applicant/Petitioner

Vs.

Amrapali Princely Pvt. Ltd.

.... Respondent

**Order under Section 9 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 10.05.2018**

**Coram:**

**CHIEF JUSTICE (RTD.) M.M. KUMAR**

**Hon'ble President**

**Sh. S. K. MOHAPATRA,**

**Hon'ble Member (Technical)**

**PRESENTS**

For the Applicant/petitioner :

Mr. Anurag Sharma & Ms. Gunjan  
Mittal, Advs.

For the Intervener :

Mr. Vishnu Sharma, Ms. Sonali Negi,  
Ms. Anupama Sharma & Mohit Rai, Advs.  
Mr. Apoorv Rastogi, Adv.

**ORDER**

For order, see (IB)-90(ND)/2017.